

THE GAUHATI HIGH COURT
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

ORDER No. 27

Dated Guwahati, the 25th June, 2015

In supersession of earlier Order No. 12 dated 24.03.2009, Hon'ble the Chief Justice (Acting), Gauhati High Court is pleased to designate Hon'ble Mr. Justice Nishitendu Chaudhury, Judge, Gauhati High Court to act as Company Judge to deal with matters under the Companies Act.

By Order,

Sd/- H.K. Sarma,

REGISTRAR GENERAL

Memo No. III - 40/93/ 1461 - 1481 /G, Dated 25th June, 2015

Copy to:

1. The Registrar (_____), Gauhati High Court, Guwahati.
2. The Registrar, Gauhati High Court, Kohima Bench, Kohima / Aizawl Bench, Aizawl.
3. The Registrar-cum-Principal Secy. to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
4. The President / Secretary General, Gauhati High Court Bar Association, Guwahati.
5. The President / General Secretary, Gauhati High Court Advocates' Association, Guwahati.
6. The Joint Registrar (_____), Gauhati High Court, Guwahati.
7. The Joint Registrar, Gauhati High Court, Itanagar Bench, Naharlagun.
8. The Deputy Registrar (_____), Gauhati High Court, Guwahati.
9. The Director, Law Research Institute, Gauhati High Court, Guwahati.
10. The Asstt. Registrar (_____), Gauhati High Court, Guwahati.
11. The Special Officer, Translation Wing, Gauhati High Court, Guwahati.
12. The Secretary, High Court Legal Aid Committee, Gauhati High Court, Guwahati
13. The Librarian-cum-Research Officer, Gauhati High Court, Guwahati.
14. The P.S. to Hon'ble Mr./ Dr.(Mrs.) / Mrs. Justice _____,
Gauhati High Court, Guwahati.
- ✓ 15. The System Analyst, Computer Section, Gauhati High Court, Guwahati. *He is requested to upload the Order in the website of Gauhati High Court.*
16. The Admn. Officer (J) (_____), Gauhati High Court, Guwahati.
17. The Court Manager, Gauhati High Court, Guwahati.
18. The Court Officer No.1, Gauhati High Court, Guwahati.
19. The Court Master, Court No. _____, Gauhati High Court, Guwahati.
20. The Chief Security Officer, Gauhati High Court, Guwahati.
21. C.A. to the Registrar General, Gauhati High Court, Guwahati.

REGISTRAR GENERAL